GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO.712

ANSWERED ON 02.12.2024

FLOOD MANAGEMENT

712. SHRI G.C. CHANDRASHEKHAR

Will the Minister of JAL SHAKTI be pleased to state:

(a) the data regarding damage caused by floods to crops, land, property, and life in the State of Karnataka particularly from 2021 to till date;

(b) the quantum of funds released under the Flood Management and Border Areas Programme during the last four years;

(c) the salient features and funding pattern of Flood Management and Border Areas Programme; and

(d) the number of projects sanctioned and completed under the flood management component of PMKSY till date, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) The damages due to heavy rain and floods are published by CWC after confirmation from respective States. So far, the flood damage data record is available for the period from the years 1953 to 2022. As per CWC's data bank, damage to land, property and life due to floods/heavy rains in respect of Karnataka from 2021-2022 is given at **Annexure I**.

(b) Fund release under Flood Management Programe and Border Areas Programme during the last four years is as under:

Releases under FMP and RMBA during last four financial years Rs. in Crore					
FY:2020-21	37.80	42.49	80.29		
FY:2021-22	239.75	3.736	243.49		
FY:2022-23	325.28	88.96	414.24		
FY:2023-24	100.71	74.59	175.30		
Total	703.54	209.78	913.32		

(c) To strengthen the structural measures of flood management, Ministry had implemented Flood Management Programme (FMP) during XI & XII Plan for providing Central Assistance to States for works related to river management, Flood control, anti-erosion, drainage development, anti-sea erosion,

etc. which subsequently continued as component of "Flood Management and Border Areas Programme (FMBAP) for the period from 2017-18 to 2020-21 and further extended up to September 2022 with limited outlay. The Union Cabinet has approved "Flood Management and Border Areas Programume (FMBAP) with total outlay of Rs. 4,100 crore for a period of 5 years from 2021-22 to 2025-26 (15th Finance Commission period) in the month of February 2024.

The FMBAP scheme have two components:

- Under Flood Management Programme (FMP) component of FMBAP, pattern of funding to be followed is 90% (Centre):10% (State) for Special Category States (8 North- Eastern States and Hilly States of Himachal Pradesh, Uttarakhand and UT of Jammu & Kashmir) and 60% (Centre):40% (State) for General/ Non-Special Category States. Total Central assistance amounting to Rs 7136.00 Cr. has been released under FMP component to various states upto October, 2024.
- 2. Under River Management and Border Areas (RMBA) component of FMBAP, flood control and anti-erosion works on common border rivers with neighbouring countries including hydrological observations and flood forecasting and investigation & pre-construction activities of joint water resources projects (with neighbouring countries) on common border rivers is taken up with 100% central assistance.

(d) Total 529 flood management projects have been sanctioned till October, 2024 under FMP component of FMBAP. List of statewise sanctioned project is given at **Annexure II**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 712 TO BE ANSWERED IN RAJYA SABHA ON 02.12.2024 REGARDING "FLOOD MANAGEMENT".

	Year	Damage to C	rops	Damage to Houses				Damage to
Sl.No.			Value in Rs.Crore					public utilities in
							nos.	Rs.Crore
1	2	5	6	7	8	9	10	11
1	2021	1.19	1069.19	38802	170.12	734	NR	736.50
2	2022	1.03	NR	49362	NR	1676	152	NR

Statement showing Flood Damage Statistics from 2021 to 2022 in Karnataka

• NR – Not Reported

The department has flood damage data available up to 2022 and is currently collecting and preparing data for subsequent years.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 712 TO BE ANSWERED IN RAJYA SABHA ON 02.12.2024 REGARDING "FLOOD MANAGEMENT".

Sl. No.	State	List of sanctioned Project				
1	Arunachal Pradesh	23				
2	Assam	142				
3	Bihar	48				
4	Chhattisgarh	3				
5	Goa	2				
6	Gujarat	2				
7	Haryana	1				
8	Himachal Pradesh	8				
9	Jammu & Kashmir	44				
10	Jharkhand	3				
11	Karnataka	3				
12	Kerala	4				
13	Manipur	23				
14	Meghalaya	0				
15	Mizoram	2				
16	Nagaland	17				
17	Odisha	68				
18	Puducherry#	1				
19	Punjab	5				
20	Sikkim	45				
21	Tamilnadu	5				
22	Tripura	11				
23	Uttar Pradesh	29				
24	Uttarakhand	22				
25	West Bengal	18				
	Total	529				

List of Statewise sanctioned project under FMP component of FMBAP
